



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. MURARE THREYAMBATH RANGAN	Sr. Adv. Adv. } Counsel for R 1, 2 & 4	
2.	R. VIDHYASHANKAR R. ASHOKKOMAR	} Counsel for Petitioners	

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the process of settlement talks between the parties are in progress and sought time for reporting the final outcome of the same. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)